

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 1687

ANSWERED ON 18.12.2023

POLLUTION IN RIVER YAMUNA

1687. DR. C.M. RAMESH

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) steps Government has taken to cleanse the highly polluted Yamuna River so far, and details thereof; and
(b) whether Government proposes to consider setting up of a Group of Experts to suggest ways and means to prevent frothing caused by toxic chemicals due to microplastics in the river, if so, details thereof and if not, reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Under Namami Gange Programme (NGP), a total of 26 projects have been sanctioned at an estimated cost of ₹ 4,438.41 crore for creation & rehabilitation of 1,834.82 Million Liters per Day (MLD) of Sewage Treatment Plant (STP) capacity for pollution abatement of river Yamuna. It comprises one (01) project in Himachal Pradesh; two (02) projects in Haryana; eleven (11) projects in Delhi; and twelve (12) projects in Uttar Pradesh under NGP to abate the pollution load of river Yamuna. Out of these, twenty-six (26) projects, fifteen (15) are already completed, viz. one (01) project in Paonta Sahib, Himachal Pradesh; two (02) projects in Sonapat and Panipat, Haryana; six (06) projects in Vrindavan, Etawah, Firozabad, Baghpat and Mathura [STP & Common Effluent Treatment Plant (CETP)], UP; and six (06) projects in Delhi. The Details of the project sanctioned under NGP is enclosed at **Annexure-I**.

(b) A High-Level Committee (HLC) has been constituted on the issue of unabated pollution of River Yamuna, headed by Hon'ble Lieutenant Governor, Delhi and the Chief Secretary, National Capital Territory (NCT) of Delhi as the convener. Hon'ble Supreme Court on 11.07.2023 has passed order in the matter stating that "There shall be a stay of the operation of the direction issued on 9 January 2023 by the National Green Tribunal to the extent that the Lieutenant Governor has been directed to be a member of the committee and to chair it. The rest of the Committee shall continue to function."

The Committee consists of Secretaries from various Departments of the Government of Delhi, including Irrigation, Forest and Environment, Agriculture, and Finance. Additionally, members include the Chief Executive Officer (CEO) of Delhi Jal Board (DJB), Vice Chairman of Delhi Development Authority (DDA), Secretary of the Ministry of Agriculture, Secretary from Department of Water Resources, River Development and Ganga Rejuvenation (DoWR, RD&GR), Secretary from Ministry of Environment, Forest and Climate Change (MoEF&CC), Director General, National Mission for Clean Ganga (NMCG), and Chairman, Central Pollution Control Board (CPCB), Director General (DG) Forest from MoEF&CC. Further details are enclosed at **Annexure - II**.

ANNEXURE-I

ANNEXURE REFERRED TO REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1687 TO BE ANSWERED IN RAJYA SABHA ON 18.12.2023 REGARDING “POLLUTION IN RIVER YAMUNA”.

The Details of project sanctioned for River Yamuna under Namami Gange Programme

Sl. No.	State	Sewerage Projects		Estimated Cost (Rs. in crore)	STP Capacity Sanctioned (In MLD)	
		Sanctioned	Completed		Sanctioned	Completed
01.	Uttar Pradesh	11	5	2,185.98	413.85	130.25
02	Delhi	11	6	2,009.12	1268	522
03	Haryana	2	2	217.87	145	145
04	Himachal Pradesh	1	1	11.57	1.72	1.72
05	CETP at Mathura (U.P.)	1	1	13.87	6.25	6.25
	Total	26	15	4,438.41	1,834.82	805.22

ANNEXURE REFERRED TO REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1687 TO BE ANSWERED IN RAJYA SABHA ON 18.12.2023 REGARDING “POLLUTION IN RIVER YAMUNA”.

High Level Committee (HLC) for pollution abatement of Yamuna river

1. The Committee is to deal with all issues as set out in order dated 27.01.2021 and other ancillary matters mentioned above.
2. Hon`ble Tribunal in the same order dated 09.01.2023 asked the HLC to coordinate with all other Departments, to the extent necessary, meet physically and take stock of the situation with regard to the directions of the Tribunal.
3. First meeting of HLC was held on 20.01.2023 & department wise action plan for rejuvenation of river Yamuna was prepared.
4. An order dated 27.01.2023 has also been issued by Chief Secretary, GNCTD for compliance by the concerned departments. First report of HLC was filed before the Hon`ble NGT on 31.01.2023.
5. Following Action points of the “Action Plan for Rejuvenation of River Yamuna” were discussed and progress of various projects were reviewed by the High Level Committee (HLC) in its subsequent meetings:
 - i. 100 % Treatment of Sewage;
 - ii. Trapping of Drains;
 - iii. Sewerage Network in Unauthorised Colonies and JJ Clusters;
 - iv. Industrial Effluent Management by CETPs;
 - v. Faecal Sludge (Septage) Management;
 - vi. Regulation of Floodplain;
 - vii. Utilization of Treated Wastewater from STPs; and
 - viii. Other Issues.
6. A total of 7 Nos. of meetings of the HLC have been held till date.
